

श्री राजीव रंजन - I
Folio (14/22)

Declaration of Assets and Liabilities

Year 2023-24

I, LALJI - KUMAR son/daughter/wife of SURYADEO MOCHI

aged 37 years, belonging to BIHAR LEGISLATIVE ASSEMBLY service and presently working as OFFICE ATTENDANT (GARDENER)

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependant(s):

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Cash	5,000/-	RUBI DEVI	SUVIDHI KUMARI	KARTIK KRISHNA MURTI	KRITIKA NAYAN
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	20,000/-	2,000/-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	-
(iv)	Other Financial Institutions, NSS, Postal Savings, LIC Policies, etc.	-	-	-	-	-
(v)	Motor Vehicles (Details of make, etc.)	-	-	-	-	-
(vi)	Jewellery (give details of weight and value)	-	10g.	-	-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable Assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Building (Commercial and residential) Location(s) - Survey floor number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments etc. - Location(s) - Survey floor number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues.

(Note: Please give separate details for each item)

Sr. No.	Description	Amount in Rupees (Rs.)	Amount in Rupees (Rs.)
(i)	Loans from Banks	5.87	3.11.000/-
(ii)	Loans from financial institutions	-	-
(iii)	Government Dues:		
(a)	Dues to departments dealing with government accommodation	-	-
(b)	Dues to departments dealing with supply of water	-	-
(c)	Dues to departments dealing with supply of electricity	-	-

John Brown

	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge. (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN).)	-	JWFPK0152R
	(ii) Wealth Tax. (Also indicate the assessment year upto which Wealth Tax return filed.)	-	-
	(iii) Sales Tax (Only in case of proprietary business)	-	-
	(iv) Property Tax	-	-

C. Personal Details

Service/PAN No.

110175365420

Gender

M (M/F)

Date of Birth

15051986

Class/Group

C (A/B/C)

Grade

(Full Name of, B.A.S. Other Administrative Services)

(B.S.S. Other Secretariat Services etc.)

Home District

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

La. K. J. Kumar

Name of Employee

LA. K. J. KUMAR

Designation

OFFICE ATTENDANT (GARDENER)

Department

BIHAR LEGISLATIVE ASSEMBLY
(CARETAKER SECTION)

Place: PATNA

Date: 09/02/2023

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

La. K. J. Kumar